

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-516

CP No.- 182/131/ND/2021

IN THE MATTER OF:

National Karamcharis Finance And Development Corporation**Applicant**

Vs.

ROC

....**Respondent**

SECTION

U/s 131 CA

Order delivered on 30.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**


PRESENT:

For the Applicant : Naresh Kumar, Advocate

For the Respondent :

ORDER

Due to paucity of time, list the matter on **02.01.2023**.

For (Court Officer) 

Md Saddam